

§  
ITEM NO.202

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5294/2012

(From the judgement and order dated 23/09/2011 in CRLR No.704/2011, of The  
HIGH COURT OF M.P AT GWALIOR)

GULAB CHAND

Petitioner(s)

VERSUS

PRADEEP KR.DEHALWAL AND ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)  
(For final disposal)

Date: 14/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Nitin S. Tambwekar, Adv.  
Mr. B.S. Sai, Adv.  
Mr. K. Rajeev, Adv.

For Respondent(s) Mr. Surya Narayana Singh, Adv.  
Ms. Pragati Neekhra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Perused the letter dated 12.01.2013 circulated on behalf of  
the Respondent no.1. In view of the request made in the letter, call  
next week.

(NAVEEN KUMAR)  
COURT MASTER

(VINOD KULVI)  
COURT MASTER